Annexure

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED Date of commencement of liquidation: 16-06-23 List of stakeholders as on: 14-11-24

Sl. No.	Category of stakeholders	Summary of received	claims	admitted		Amount of contingent claims	of claims	Amount of claims under verificati	in Annex	Remark, if any
		No. of claims	Amount	No. of claims	Amount			on		
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors								1	
4	Unsecured financial creditors								2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
	Operational creditors (Government Dues)								5	
	Operational creditors (other than Workmen, Employees and Government Dues)	2	4,96,19,804	2	4,96,19,804		0	0	6	NIL
	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total			4,96,19,804		4,96,19,804					

Annexure-1

List	of	secured	financial	creditor

SI.	Name of creditor	Details of claim received		Details of claim admitted							Amount	Amount of	Amount of	Amount	Re
No.		Date of receipt	Amount claimed	Amount of claim a	Nature of	Amount covered by	Whether	Details of	Amount	%	of	any mutual	claim rejected	of claim	ma
				dmitted	claim	security	security interest	Security	covered by	shar	continge	dues, that		under	rks,
						interest	relinquished?	Interest	guarantee	e in	nt claim	may be set		verificatio	if
							(Yes/No)			total		off		n	any
										amo					
	NIL														

Annexure-2
Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED Date of commencement of liquidation: 16-06-23 List of stakeholders as on: 14-11-24
List of unsecured financial creditors

List of unsecured manicial electrons													
SI.	Name of creditor	Details of claim received		Details of	of claim admitted			Amount of	Amount of a	Amount of	Amount	Remarks, if	
No.		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount	% share in	contingent	ny mutual	claim rejected	of claim	any	
NIL													

Annexure-3

		List of operational creditors (Workmen) (Ar												
SI.	Name of authorised representative, if any	Name of	Details of	of claim		Details of claim admitted Amount Amount of clai								
No.		workman	Date of receipt	Amount	Total amount	Amount of claim	Nature of	% share	of	t of any	rejected		of claim	ma
				claimed						mutual			under	rks,
					admitted	twenty-four		amount	t claim	dues,			verificati	if
						months preceding		of claims		that			on	any
						the liquidation		admitted		may be				
						commencement				set off				
						date								
	NIL													

Annexure-4

List of operational creditors (Employees)

SI.	Name of authorised representative, if any	Name of	Details of claim	Details of claim received Details of claim admitted					Amount	Amoun	Amount of	Amou	Remarks
No.		employee	Date of receipt	Amount	Total am	Amount of claim	Nature of	% share	of	t of any	claim	nt of	, if any
				claimed	ount of claim	for the period of	claim	in total	contingen	mutual	rejected	claim	
					admitted	twelve months		amount	t claim	dues,		under	
						preceding the		of claims		that		verific	
						liquidation		admitted		may be		ation	
						commencement							
						date							
	NIL												

Annexure-5

Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED Date of commencement of liquidation: 16-06-23 List of stakeholders as on: 14-11-24 List of operational creditors (Government Dues)

SI.		Details of Claimant		Details of claim received		Details of claim admitted					Amount of	Amount of	Amount of	Amount	Remarks,
No	. [Department	Government	Date of receipt	Amount claimed	Amount	Nature	Amount covered	Whether lien	% share in	contingent	any mutual	claim rejected	of claim	if any
						of claim	of	by lien or	/ attachment	total amount	claim	dues, that		under	
						admitted	claim	attachment	removed?	of claims		may be set		verificati	
								pending	(Yes/No)	admitted		off		on	
								disposal							
		NIL													

Annexure-6

Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED Date of commencement of liquidation: 16-06-23 List of stakeholders as on: 14-11-24

List of operational creditors (other than Workmen, Employees and Government Dues)

SI		Name of creditor	Details of	ils of claim received Details of claim admitted							Amount of	Amount of any	Amount of	Amount of	Remarks, if
N	0.		Date of	Amount	Amount of claim admitted	Nature of claim	Amount covered by	Whether lien /	Amount covered	amount covered % share in		mutual dues,	claim	claim under	any
			receipt	claimed						total amount	claim	that may be set	rejected	verification	
							pending	removed? (Yes/No)		of claims		off			
							disposal			admitted					
						OPERATIONAL CREDITOR-									
1		M/s PN Steel Traders Private Limited	08-09-2023	2,85,00,000	2,85,00,000	SUPPLY OF MATERIAL				57.44%	0	0	0	0	NIL
						OPERATIONAL CREDITOR-									
2		M/s Dilshad Trading Co Private Limited	10-02-2023	2,11,19,804	2,11,19,804	SUPPLY OF MATERIAL				42.56%	0	0	0	0	NIL
		TOTAL		4,96,19,804											

Annexure-7
Name of the corporate debtor: KYORA METTALIKS PRIVATE LIMITED Date of commencement of liquidation: 16-06-23 List of stakeholders as on: 14-11-24
List of other stakeholders, if any (other than financial creditors and operational creditors)

		List of	other stakeholde	ther stakeholders, if any (other than financial creditors and operational creditors)											
Sl. I	o Name of stakeholder	Category of	Details of claim	received		Det	ails of claim a	dmitted			Amount of	Amou	Amount	Am	Remarks
		stakeholders	Date of receipt	Amount	Amount of	Nature of claim	Amount	Whether	Amount	%	contingent	nt of	of claim	oun	, if any
		(preference		claimed	claim admitte		covered by	lien /	covered	share	claim	any	rejected	t of	1
		shareholders			d		lien or	attachm	by	in total		mutua		clai	1
		/ equity					attachment	ent	guarantee	amount		I dues,		m	1
		shareholders					pending	removed		of		that		und	1
		/ partners					disposal	?		claims		may		er	
	NIL	-													